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14.09 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of article 74, etc.)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I introduce the Bill.

* Published in the Gazette of India Extraordinary Part II-Section 2, dated 10.4.2003